NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/179/ (IB)/2017

NAME OF THE PETITIONER(S)

: PHOENIX ARC PVT LTD

NAME OF THE RESPONDENT(S)

: GLOBAL POLYBAGS INDUSTRIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

FLARSHIN J (609 PREETI MOHAN) course for suspondent

<u>ORDER</u>

No representation on behalf of Petitioner. Counsel for Respondent present. As seen from order dated 18.07.2017, last and final opportunity was given to the Petitioner for causing his appearance in the matter. However, the Petitioner has not made his appearance in the matter. It seems that he is not interested to pursue the matter. Therefore, the petition is **dismissed** in default.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)